

**THE HIGH COURT OF MANIPUR AT IMPHAL  
MANTRIPUKHRI : MANIPUR**

**NOTICE INVITING SEALED RATE QUOTATIONS**

Imphal, the 9<sup>th</sup> December, 2021

No. HCM/S-94/2017-ESL Sealed rate quotations in the prescribed format duly filled and sealed addressed to the undersigned are invited from the reputed firms for shifting of 2(two) number of 5 KW solar power plant and its periphery devices from Chief Judicial Magistrate Churachandpur Court Complex (old) to New Mini secretariat, Churachandpur.

The work includes dismantle of the 2(two) solar power plants from old building and assemble at the new building.

The quotation papers shall reach this Registry by 11.00 a.m. of 16<sup>th</sup> December, 2021 and the sealed quotation papers shall be opened on the same day at 1.00 p.m. in the presence of the quotationist(s), if any. The rates should be quoted clearly inclusive of all other charges like GSTs etc.

Right to accept any offer and reject the lowest rates or all the quotation papers received is reserved without assigning any reason thereof.

The firm shall have local outlet/shop at Imphal. Furnishing of its particulars viz name, address, phone number etc. are mandatory.

  
i/c REGISTRAR(ADMN./PM&P)

Endt. No. HCM/S-94/2017-ESH/100317-21 Imphal, the 9<sup>th</sup> December, 2021  
Copy to:-

1. The private Secretary to Registrar General, High Court of Manipur
2. System Analyst, High Court of Manipur.  
- for uploading in the official website of this Registry.
3. Notice Board.
4. Order Book/Guard File.
5. Concerned File.

  
09/12/21  
i/c REGISTRAR(ADMN./PM&P)  
High Court of Manipur